

THE GAUHATI HIGH COURT

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTICE

Dated Guwahati, the 26th August, 2022

This is for general information that a Public Auction will be held on 03.09.2022 at 11:30 a.m. in the premises of the ASTC Parking lot, Paltanbazar, Guwahati for disposal of 12 (twelve) nos. of vehicles, as shown under:-

Sl. No.	Registration No.	Date of Purchase	Depreciated value
1.	AS-01-AV-0006(Vento)	06/05/2011	Rs. 2,82,287/-
2.	AS-01-AV-0009(Vento)	06/05/2011	Rs. 2,82,287/-
3.	AS-01-AV-0008(Vento)	06/05/2011	Rs. 2,82,287/-
4.	AS-01-AV-0005(Vento)	06/05/2011	Rs. 2,82,287/-
5.	AS-01-AV-0007(Vento)	06/05/2011	Rs. 2,82,287/-
6.	AS-01-AP-0017(Verna)	16/04/2010	Rs. 1,76,204/-
7.	AS-01-AP-0018(Verna)	06/04/2010	Rs. 1,78,553/-
8.	AS-01-AE-0004(Verna)	04/04/2008	Rs. 1,44,628/-
9.	AS-01-AE-0002(Verna)	04/04/2008	Rs. 1,44,628/-
10.	AS-01-AD-0001(Corolla)	20/07/2007	Rs. 2,04,734/-
11.	AS-01-AD-0018(Verna)	07/03/2007	Rs. 1,30,165/-
12.	AS-01-AD-0007(Verna)	23/02/2007	Rs. 1,30,165/-

Further, the auction purchaser shall have to deposit the auction sale value of the vehicle by way of Banker's draft/ Banker's cheque drawn in favour of Registrar General, Gauhati High Court, Guwahati within a period of 7 (seven) days from the date of auction sale and thereafter the vehicle will be handed over to him/her.

By Order.

Sd/- Utpal Rajkhowa,
REGISTRAR (ADMN.)

Memo No. HC. VIII-17/2011/2262-TC./AC.

Dated 26th August, 2022

Copy for information and necessary action to:

1. The Registrar (_____), Gauhati High Court, Guwahati.
2. The Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati.
3. The Directorate of Information & Public Relation, Dispur, Guwahati-06 (Janasanyog) with a request to publish the Notice in one of the issues of an English and one in an Assamese local Newspaper and intimate the Registry regarding publication of the same.
4. The District Transport Officer, Kamrup (M), Betkuchi, Guwahati.
5. The Joint Registrar (_____), Gauhati High Court, Guwahati.
6. The O.S.D.(Protocol), Gauhati High Court, Guwahati.
7. The Deputy Registrar (_____), Gauhati High Court, Guwahati.
8. The Finance & Accounts Officer, Gauhati High Court, Guwahati.
9. The Project Manager, Computer Section, Gauhati High Court, Guwahati. *He is requested to upload this Notice in the website of Gauhati High Court.*
10. Shri Balen Pathiak, Motor Vehicle Inspector, O/o. the District Transport Officer, Kamrup (M), Betkuchi, Guwahati.
11. The Vehicle In-charge, Gauhati High Court, Guwahati for information and necessary action.
12. The Court Officer No. 1 & 2, Gauhati High Court, Guwahati for information and necessary action.
13. The Court Manager, Gauhati High Court, Guwahati.
14. The Chief Security Officer, Gauhati High Court, Guwahati.
15. The Notice Board, Gauhati High Court, Guwahati.

REGISTRAR (ADMN.)

26/8/22
26/8/22